

MEGHALAYA LEGISLATIVE ASSEMBLY

.....

RE-ASSEMBLED BUDGET SESSION

LIST OF BUSINESS

WEDNESDAY, JUNE 2, 2010.

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GOVERNMENT BUSINESS

1. **QUESTIONS.**
2. **SHRI PAUL LYNGDOH, MLA TO CALL THE ATTENTION OF THE MINISTER IN-CHARGE PUBLIC HEALTH ENGINEERING UNDER RULE 54(1) OF THE RULES OF PROCEDURE AND CONDUCT OF BUSINESS TO THE NEWS ITEM PUBLISHED IN “THE MEGHALAYA TIMES” Dt. 19.5.2010 UNDER THE CAPTION “CONTAMINATED PHE WATER KILLS 3”.**
3. **GENERAL DISCUSSION ON THE BUDGET.**

**Shillong:
The 1st June, 2010.**

**W. M. Rymbai,
Secretary,
Meghalaya Legislative Assembly.**